

## NOTICE

As directed, kindly take notice that due to non-availability of Hon'ble Mr. Justice Sudhir Singh, the D.B.-II comprising Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Shailendra Singh will not hold court today i.e. on 1<sup>st</sup> May, 2026. Cases listed before their Lordship's Board shall stand over for the day.

Urgent roster matters/cases listed before Hon'ble D.B.-II, and those cases that have been fixed for today may be mentioned before Hon'ble D.B.-VI.

Take further notice that Hon'ble Mr. Justice Shailendra Singh will sit singly at 11.15 A.M. in court no. 206 (Cent. Building) and will take up the Provisional list-I printed in today's daily cause list.

**Patna High Court**  
**Dated, 1<sup>st</sup> May, 2026**

**By order of Hon'ble Court**

Sd/-  
**(Pranaw Shankar)**  
**Joint Registrar (List)**

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